

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH**

**COURT No.1**

*(through hybrid mode)*

**ITEM No. 128**

**492/2023, 1393/2023, 542/2023, IA(I.B.C)/ 28 (CH)2024, 2834/2023,  
IA(I.B.C)/ 255 (CH)2024, IA(I.B.C)/ 656 (CH)2024, IA(I.B.C)/719 (CH)2024  
CP(IB) No. 493/Chd/Hry /2019  
(Admitted)**

**IN THE MATTER OF:-**

Renu Mahajan

...Petitioner

Versus

SRS Knowledge and Tech. Pvt. Ltd.

...Respondent

**Under Section: 9, IBC 2016, 60(5)**

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 20.05.2024.

Tanvi  
09.04.2024

Sd/-  
Court Officer